

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3260
ANSWERED ON:17.03.2015
TRANSFER POLICY IN CRPF
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any uniform transfer policy for the Central Reserve Police Force (CRPF) personnel posted with various battalions;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the efforts taken by the Government to transfer such personnel near to their home town?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) & (b): In the Central Reserve Police Force (CRPF), there exist separate transfer policies for the Gazetted Officers (GOs), the Non-Gazetted Officers (NGOs), the Ministerial staff, the Hospital Staff etc. as per the administrative requirement of the Force. However, within a cadre in CRPF, there exists a single transfer policy. It implies that in a particular cadre in CRPF, the transfer policy is applicable uniformly to all personnel in the Force.

(c): Transfer of the eligible Force personnel of CRPF near to their home town is done as per the existing transfer policy and availability of vacancies at place of hometown or nearby. The provisions for choice posting for personnel on their completing hard area tenure or due to their extreme health conditions or due to injury sustained during operational duties or within two years before the retirement, already exist in the transfer policies/Standing Orders of CRPF and the same are taken into account as far as administratively possible while considering such cases. Besides, personnel who have not availed home State posting are transferred to their home State or near to their home State to the extent possible after ascertaining three choices of posting from such personnel. Further, husband and wife serving in the Force are, as far as possible, considered for posting to the same or nearby place/ station of their choice.